

ITEM NO.38                      Court 5 (Video Conferencing)                      SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s).8342-8346/2019 (Arising out of impugned final judgment and order dated 14-08-2019 in U/S 482/378/407 No. 4446/2012 14-08-2019 in U/S 482/378/407 No. 4250/2012 14-08-2019 in U/S 482/378/407 No. 4251/2012 14-08-2019 in U/S 482/378/407 No. 4252/2012 14-08-2019 in U/S 482/378/407 No. 4253/2012 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

M/S FERTICO MARKETING AND INVESTMENT PVT. LTD. & ORS.Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION AND ANR. ETC.                      Respondent(s)

(FOR ADMISSION and IA No.140114/2019-EXEMPTION FROM FILING O.T. and IA No.140115/2019-PERMISSION TO FILE LENGTHY LIST OF DATES.

WITH

SLP(Cr1) No. 8314-8316/2019 (II)  
(IA No.139557/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.139556/2019-EXEMPTION FROM FILING O.T)

SLP(Cr1) No. 8420-8421/2019 (II)  
(FOR ADMISSION and I.R. and IA No.141478/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.141477/2019-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(Cr1) No. 1792-1796/2020 (II)  
(FOR ADMISSION and I.R. and IA No.31395/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.31394/2020-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 1789-1791/2020 (II)  
(FOR ADMISSION and I.R. and IA No.29996/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.29995/2020-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 1821-1828/2020 (II)  
(FOR ADMISSION and I.R. and IA No.27959/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.27958/2020-EXEMPTION FROM FILING O.T. )

SLP(Cr1) No. 2742-2745/2020 (II-A)  
(FOR ADMISSION and I.R. and IA No.54294/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 3262/2020 (II-A)  
(FOR ADMISSION and I.R.)

Diary No(s). 15992/2020 II-A)  
 IA No. 75364/2020 - CONDONATION OF DELAY IN FILING  
 IA No. 75371/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 75367/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 IA No. 75366/2020 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 16960/2020 (II-A)  
 (FOR ADMISSION and I.R. and IA No.79078/2020-CONDONATION OF DELAY  
 IN FILING and IA No.79082/2020-EXEMPTION FROM FILING O.T. and IA  
 No.79077/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA  
 No.79081/2020-PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS and  
 IA No.80835/2020-PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES and IA No.79080/2020-PERMISSION TO FILE  
 ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 15-10-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
 HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.  
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 Mr. Pramit Saxena, AOR

Mr. Amit Anand Tiwari, Adv.  
 Ms. Shakun Sharma, Adv.  
 Ms. Mary Mitzy, Adv.  
 Ms. Devyani Gupta, Adv.

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For Respondent(s) Mr. S.V. Raju, ASG  
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 Mr. Arvind Kumar Sharma, AOR

Mr. Amit Sharma, AOR  
 Mr. Dipesh Sinha, Adv.

Ms. Pallavi Barua, Adv.

Mr. Ashwani Kumar Dubey, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List these matters tomorrow, i.e. 16<sup>th</sup>  
October, 2020.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER